

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO. 2505
TO BE ANSWERED ON 05.03.2020**

PDUNWFS

2505. SHRI GANESH SINGH :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) the salient features of 'Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS);

(b) the funds/amount released/utilized/disbursed/sanctioned thereunder, State-wise including district Satna;

(c) whether it is a fact that any awareness programme has been launched in Madhya Pradesh for implementation of the said scheme for medical treatment of sportspersons; and

(d) if so, the details thereof since inception of the said scheme, year-wise and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[KIREN RIJIJU]**

(a) : The salient features of Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS) are as follows :

(i) To provide suitable assistance to outstanding sportspersons now living in indigent circumstances;

- (ii) To provide suitable assistance to outstanding sportspersons injured during the period of their training for competitions and also during the competitions, depending on the nature of the injury;**
- (iii) To provide suitable assistance to outstanding sportspersons who bring glory to the country in international sports field and who are disabled as an after effect of their strenuous training or otherwise and to provide them assistance for medical treatment;**
- (iv) To provide suitable assistance to promote welfare of outstanding sportspersons generally in order to alleviate distress among them and their dependents in indigent circumstances.**

(b) : Funds are not sanctioned/released State/District-wise under the Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons scheme.

(c) : Sports being a State subject the responsibility for medical treatment of athletes of Madhya Pradesh rests with the Government of Madhya Pradesh. Under the Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons, this Ministry supplements efforts of the State Government. Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons scheme has been circulated to the Sports Authority of India, Indian Olympic Association, all recognized National Sports Federations, all State Governments/UT Administrations, including Government of Madhya Pradesh. The scheme is also available on the website of Ministry of Youth Affairs and Sports.

(d) : The details of funds provided to athletes since 2009-10 of the scheme to till date are at Annexure.

Annexure

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 2505 for answer on 05.03.2020 regarding PDUNWFS by Shri Ganesh Singh

Year	S. No.	Name of sportsperson/ organization	Financial assistance for	State/UT to which beneficiary belongs	Amount paid
2009-10	1	Smt. Jyotsna Bose (about 80 years old) Wife of Late Nirmal Kumar Bose	Ameliorating financial condition	West Bengal	Rs. 1,00,000
	2	Ms. Barbara J. Francis, Ex-Hockey Player (70 years old) suffering from cardiac problems	Medical treatment	Maharashtra	Rs.1,50,000
	3	Mrs. Sulinder Kour, w/o late Makhan Singh, Athletics (Gold medalist 1964 Asian Games)	Ameliorating financial condition	Punjab	Rs.3,00,000
	4	Ms. Sophia Rehman w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals	Ameliorating financial condition	Andhra Pradesh	Rs.1,50,000
	5	Mrs. Alphoncia Thangaraj w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals	Ameliorating financial condition	Jharkhand	Rs.1,50,000
	6	Mrs. Boby Kitty w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals	Ameliorating financial condition	Maharashtra	Rs.1,50,000
	7	Mrs. Nanjamma M. w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals	Ameliorating financial condition	Andhra Pradesh	Rs.1,50,000
	8	Mrs. Khajabi	Ameliorating	Andhra	Rs.1,50,000

		w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals	financial condition	Pradesh	
	9	Mrs. Lyra D'souza w/o ex-footballer who took part in 1956 Olympics when India reached semi-finals	Ameliorating financial condition	Goa	Rs.1,50,000
	10	Shri J. Sreedharan, Boxing Coach, paralysed since 2006	medical treatment	Karnataka	Rs.3,00,000
	11	Subroto Mukerjee Sports Education Society		Delhi	Rs.20,00,000
2010-11	12	Shri Prabir Sarkar, physically handicapped sportsperson	procurement of artificial limb	West Bengal	Rs.1,50,000
	13	Shri M. Bharathan ex-footballer (67 years old) (given assistance under discretionary clause	Ameliorating financial condition	Kerala	Rs.1,00,000
	14	Shri Hiralal Shaw ex-wrestler (74 years old)	Ameliorating financial condition	West Bengal	Rs. 2,00,000
	15	Shri Nasir Ali Syed ex-chess player, (75 years old)	Ameliorating financial condition	Uttar Pradesh	Rs. 1,50,000
	16	Ms. Saly George ex-volleyball player (50 Years old) (Arjuna Awardee)	Ameliorating financial condition	Kerala	Rs.2,50,000
	17	Shri Ajit Singh Pole vault player, (24 year old) suffered spinal injuries in January 2005 during National School Games (given assistance under discretionary clause)	medical treatment	Haryana	Rs.3,00,000
	18	Shri S.K. Pathania ex-athletics player	medical treatment	Himachal Pradesh	Rs.1,00,000

		(74 years old)			
	19	Shri Ranjeet Khashaba Jadhav, son of Late Shri K.D. Jadhav, ex-Olympian who won bronze medal for India in 1952 Helsinki Olympics (given assistance under discretionary clause) in appreciation and recognition of achievements of his father when wrestling stadium in IG Complex was re-christened as KD Jadhav Stadium in 2010 before CWG 2010		Maharashtra	Rs. 3,82,000
	20	Ms Padma Chorol Sportswoman, Jammu & Kashmir – a budding player from Leh	Ameliorating financial condition	Jammu & Kashmir	Rs. 70,000
	21	Smt Sunanda K. Mangave w/o of late Shri K.D. Mangave, wrestler who secured 4th position at 1952 Helsinki Olympics (widow 80 years old)	Ameliorating financial condition	Maharashtra	Rs. 2,00,000
	22	Durand Football Tournament Society		Delhi	Rs.20,00,000
	23	Shri Joby Mathew, Handicapped arm wrestler (under discretionary clause)	Ameliorating financial condition	Kerala	Rs. 2,00,000
2011-12	24	Ms. Arunima Sinha, a national level player, who met with an accident on 13th April 2011 and her left leg amputated		Uttar Pradesh	Rs. 2,08,714
	25	Shri P K Banerjee	Member, Indian football team	West Bengal	Rs. 1,50,000

			participated in 1960 Rome Olympics		
	26	Shri Tulsidas Balaram	-do-	West Bengal	Rs. 1,50,000
	27	Shri S. Narayanan	-do-	Maharashtra	Rs. 1,50,000
	28	Shri O. Chandrashekhar	-do-	Kerala	Rs. 1,50,000
	29	Shri Fortunata A. Franco	-do-	Goa	Rs. 1,50,000
	30	Shri Chunni Goswami	-do-	West Bengal	Rs. 1,50,000
	31	Shri S.S. Hakim	-do-	Andhra Pradesh	Rs. 1,50,000
	32	Shri S.S.H. Hamid	-do-	Andhra Pradesh	Rs. 1,50,000
	33	Shri Arun Lal Ghosh	-do-	West Bengal	Rs. 1,50,000
	34	Shri Simon Sunder Raj	-do-	Tamil Nadu	Rs. 1,50,000
	35	Smt Alphoncia Raj w/o of Shri P. Thanga Raj	-do-	Jharkhand	Rs. 1,50,000
	36	Smt Kannan Kamalabai w/o Late Shri D. Kannan	-do-	Andhra Pradesh	Rs. 1,50,000
	37	Smt D. Devdas w/o Late Devdas	-do-	Maharashtra	Rs. 1,50,000
	38	Smt Barbara j. Francis	Medical treatment	Maharashtra	Rs. 2,00,000
	39	Shri Kaushalender Singh, Physically handicapped	Ameliorating financial condition	Uttar Pradesh	Rs. 2,00,000
	40	Joginder Singh Bedi, physically handicapped	Ameliorating financial condition	Maharashtra	Rs. 2,00,000
	41	Smt Farzana Khan, former Football player	Ameliorating financial condition	Uttar Pradesh	Rs. 5,00,000
	42	Shri Desh Prem Azad, coach of cricketer Kapil Dev	Medical treatment	Chandigarh	Rs. 3,44,703
2012- 13	43	Shri Yuvraj Singh, Cricketer	Medical treatment	Chandigarh	Rs. 5,00,000
	44	Ms. Nisha Rani Dutta, Archery	Ameliorating financial condition	Jharkhand	Rs. 5,00,000
	45	Shri Virender	Medical	Delhi	Rs. 5,00,000

		Bhatnagar, Cricket Coach (SAI)	treatment		
2013-14	46	Ms. Barbara J. Francies	Medical Treatment	Maharashtra	Rs. 50,000
	47	Ms. Shanthi Sondarajan	For Diploma Course	Kerala	Rs. 60,500
	48	Family of Ms. Ruma Chattopadhyay, Cycling Coach who died in road accident	Financial Assistance to Family	Calcutta	Rs.5,00,000
	49	Ms. Sulinder Kaur wife of Late Shri Makhan Singh, Athlete	Ameliorating financial condition	Punjab	Rs. 2,00,000
2014-15	50	Ms. Muniya, Kabaddi Player	Medical Treatment	Uttar Pradesh	Rs. 2,00,000
	51	Ms. Barbara J. Frances, Former Hockey Player	Medical Treatment	Maharashtra	Rs. 50,000
	52	Sh. Charanjit Singh, Hockey Player	Ameliorating financial condition	----	Rs. 5,00,000
	53	Sh. Gurbax Singh, Hockey Player	Ameliorating financial condition	----	Rs. 5,00,000
	54	Sh. Darshan Singh, Hockey Player	Ameliorating financial condition	----	Rs. 5,00,000
	55	Sh. Harbinder Singh, Hockey Player	Ameliorating financial condition	-----	Rs. 5,00,000
	56	Sh. Balbir Singh, Hockey Player	Ameliorating financial condition	-----	Rs. 5,00,000
	57	Sh. HaripalKaushik, Hockey Player	Ameliorating financial condition	---	Rs. 5,00,000
	58	Sh. Ali Sayeed, Hockey Player	Ameliorating financial condition	---	Rs. 5,00,000
	59	Smt. Shanti S. Laxman, Widow of Late Shankar Laxman, Hockey Player	Ameliorating financial condition	----	Rs. 5,00,000
	60	Smt. Charanjit Kaur, Widow of Late Prithpal	Ameliorating financial	----	Rs. 5,00,000

		Singh, Hockey Player	condition		
	61	Smt. Surinder Kaur, Widow of Late Jagjit Singh, Hockey Player	Ameliorating financial condition	----	Rs. 5,00,000
	62	Smt. Shanti Mary, Widow of Late Shri V.J. Peter, Hockey Player	Ameliorating financial condition	----	Rs. 5,00,000
	63	Smt. Bhupinder Kaur, Widow of Late Joginder Singh, Hockey Player	Ameliorating financial condition	----	Rs. 5,00,000
	64	Sh. S.A. Salam, Former Football Player	Medical Treatment	-----	Rs. 5,00,000
	65	Ms. Barbara J. Frances, Former Hockey Player	Medical Treatment	Maharashtra	Rs. 50,000
	66	Sh. Shamrao Pawar, Gymnastic Player	Medical Treatment	Karnataka	Rs. 2,00,000
2015- 16	67	Sh. Kabyanil Taukdar, Rubic Cube Player	Ameliorating financial condition	Assam	Rs. 3,00,000
	68	Ms. Vibha Patil, Widow of Late Bandhu Patil, Hockey Player	Ameliorating financial condition	Maharashtra	Rs. 5,00,000
	69	Shri Dipankar Borah, Karate Player	Medical Treatment	Assam	Rs. 2,00,000
	70	Ms. Khirada Saikia Kalita, Athlete	Ameliorating financial condition	Assam	Rs. 2,00,000
2016- 17	71	Shri Mohd. Shahid, Former Hockey Player	Medical Treatment	Uttar Pradesh	Rs.10,00,000
	72	Shri Bir Bahadur Singh, Former Footballer	Ameliorating financial condition	Telangana	Rs. 2,00,000
	73	Ms Preeti Beniwal	For Medical Treatment	Haryana	Rs. 85,000
2017- 18	74	Shri Mohammad Habib, former footballer	Medical Treatment	Andhra Pradesh	Rs. 5,00,000
	75	Shri N.K. Mishra, former volleyball player	Ameliorating financial condition	Rajasthan	Rs. 5,00,000
	76	Shri Kaur Singh, Former Boxer	Ameliorating financial condition	Punjab	Rs. 5,00,000
	77	Family of Late Ms	Financial	Delhi	Rs. 5,00,000

		Nitisha Negi, footballer	assistance to family		
	78	Ms Gohela Boro, Archer	Medical Treatment	Assam	Rs. 3,37,500
	79	Family of Late Master Praveen, hockey trainee at STC Bhopal	Financial assistance to family	Haryana	Rs. 2,00,000
2018-19	80	Shri N. Brij Kishore, Gymnastic coach	Medical treatment	Telangana	Rs. 6,00,000
	81	Family of Shri Sumit Rabha, football player from Assam	Medical treatment	Assam	Rs. 5,00,000
	82	Ms Khaidem Kalambia Chanu, Fencing	Medical treatment	Assam	Rs. 5,00,000
	83	Shri Lakshmi Kanta Das	Medical treatment	West Bengal	Rs. 2,00,000
	84	Shri Limba Ram, Former archer	Medical treatment	Rajasthan	Rs. 5,00,000
	85	Ms Gohela Boro, Archer	Medical treatment	Assam	Rs. 5,00,000
	86	Shri Ashok Soren, Archer	Ameliorating financial condition	Jharkhand	Rs. 5,00,000
	87	Ms Garima Joshi, Athletics	Medical treatment	Uttrakhand	Rs. 5,00,000
	88	Shri Prem Lal, Former Wrestler	Medical treatment	Delhi	Rs. 5,00,000
	89	Shri Hakam Singh, Former Athlete	Medical treatment	Punjab	Rs.10,00,000
	90	Ms Vandana Suryavanshi, Former Judo player	Ameliorating financial condition	Madhya Pradesh	Rs. 3,00,000
	91	Shri G. Lakshaman, Athletic player	Ameliorating financial condition	Kerala	Rs.10,00,000
2019-20	92	Shri Limba Ram Ahari, former Archer	Medical treatment	Rajasthan	Rs. 5,00,000
	93	Shri Madasu Srinivas Rao, Para Badminton	Ameliorating financial condition	Andhra Pradesh	Rs. 5,00,000
	94	Ms Chandro Devi Tomar	Medical treatment	Uttar Pradesh	Rs. 5,00,000
	95	Shri Renjith Maheshwari	Medical treatment	Tamil Nadu	Rs. 2,20,000

	96	Ms Veera Pal Kaur	Medical treatment	Punjab	Rs. 1,50,000
	97	Ms Mithula U.K.	Medical treatment	Karnataka	Rs.10,00,000
	98	Shri J. Pitchayya	Medical treatment	Telangana	Rs. 5,00,000
	99	Shri Ansh Yadav	Medical treatment	Uttar Pradesh	Rs.10,00,000
	100	Ms Inshah Bashir	Medical treatment	Jammu & Kashmir	Rs. 50,000
	101	Shri Sanjay Singh	Medical treatment	Haryana	Rs. 1,00,000
	102	Ms Saly George	Ameliorating financial condition	Kerala	Rs. 2,50,000
	103	Ms Gohela Boro, Archer	Medical Treatment	Assam	Rs. 1,62,415
	104	Ms Inshah Bashir	Medical treatment	Jammu & Kashmir	Rs. 6,00,000
	105	M. Murali	Ameliorating financial condition	Telangana	Rs. 3,00,000
	106	Deepak Rathee	Medical treatment	Haryana	Rs. 1,00,000
